NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/55/230/HDB/2017
NAME OF THE COMPANY	EDEL Trading Ltd
NAME OF THE PETITIONER(S)	EDEL Trading Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ravndoa. Ankam	Advocte	saviankamlano	Raid
		<u> </u>	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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<u>ORDER</u>

Heard. Shri Ravindra Ankam, Ld. Counsel for Petitioner.

C.A. is disposed of by a separate order.

Member (T)

Member (J)

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